

Chelliah Committee's Report

*18. SHRI INDER KUMAR
GUJRAL:
DR. NARREDDY THULASI
REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have examined the Chelliah Panel Report on Tax Reforms; and

(b) if so, what are the details of the conclusions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b) The Tax Reforms Committee headed by Dr. Raja J. Chelliah has so far submitted two Reports—Interim Report in December, 1991 and Final Report (part I) in August, 1992. While the Government decisions in respect of the recommendations contained in the Interim Report were generally incorporated in the Budget proposals for 1992-93, the recommendations contained in the later report are still under examination.

Collapse of the Eastern Region Power Grid

*19 SHRI GAYA SINGH:
SHRI GURUDAS DAS GUPTA:

Will the Minister of POWER be pleased to state:

(a) whether it is fact that the Eastern Region Power grid collapsed, recently;

(b) if so, the extent of damage caused to the generating units by this collapse; and

(c) what are the causes for the collapse of the system and what preventive measures are proposed to be taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) A grid disturbance occurred in the Eastern Region Grid on

22nd October, 1992 at 20.47 hrs., resulting in partial collapse of the Grid. Consequently, power supply in West Bengal (excluding Calcutta city) and Bihar (excluding Western parts) was interrupted. The Orissa and Sikkim systems remained unaffected.

(b) No damage to any of the generating units has been reported.

(c) The Eastern Grid disturbance was triggered when the jumper of one of the three conductors of the 220 KV Parulia-Bidhannagar (Y-Phase) snapped near the dead end tower of the Parulia Sub-station resulting in a short circuit fault. The remedial measures proposed include maintenance and upkeep of electrical equipments and protective relay system, augmentation of load despatch and communication facilities, appropriate technical measures to localise the faults such as islanding scheme, automatic under frequency load shedding to arrest fast decay of frequency, installation of static var compensation and power system stabilisers to arrest voltage decay in the event of a contingency.

Pollution Caused by DESU'S Rajghat Unit

*20. SHRI SHANTI TYAGI: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the Ministry of Environment and Forests have accused DESU's Rajghat Unit for causing pollution beyond the permissible limit;

(b) if so, what are the details in this regard; and

(c) whether DESU has agreed to bring down the pollutants of the Rajghat Unit to the prescribed standards?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c) Ministry of Environment & Forests have expressed concern about the air pollution at the Rajghat Power Station being more than the prescribed limit. The problem is due

to some deficiencies in Ash Handling System installed by M/s. Bharat Heavy Electricals Ltd. (BHEL) at the recently commissioned 2x67.5 MW Replacement Units. DESU has agreed to bring down the emission of pollutants from the Rajghat Power Station to the prescribed level and has requested BHEL to rectify deficiencies in the Ash Handling System.

Replacement of Vayudoot by helicopter in North-East region

1. SHRI NYODEK YONGGAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal under Government consideration to replace Vayudoot services by helicopter service in the North-East region including Arunachal Pradesh; and

(b) if so, by when these services are likely to be started?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) A proposal for starting helicopter service in the North East region is under formulation. If it starts it will supplement Vayudoot operation in the North East.

Development of Tourism in Arunachal Pradesh

2. SHRI NYODEK YONGGAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what are the details of funds

allocated and actually utilized by the Central Government during the last two years year-wise and state-wise for the development of tourism;

(b) what are the ongoing tourist projects in Arunachal Pradesh sponsored by the Central Government and how much has been invested therein during the said period; and

(c) whether there is any proposal under Government consideration to develop Bondila, Towang, Itanagar, Ziro, Daporizo, Along, Anini, Walong and Nampong as tourist centres with German aid?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) A statement indicating Sanctioned and Released amounts for 1990-91 and 1991-92 to State Governments is enclosed (see below).

(b) The following Schemes have been sanctioned for the year 1990-91, 1991-92, for Arunachal Pradesh.

(Rs. in lakhs)

	Amount Sanctioned	Amount Released
(i) 1990-91 Trekking Equipments	7.35	3.50
(ii) 1991-92 Tourist Lodge at Passighat	24.00	11.00

(c) No, Sir.

**Statement
CENTRAL FINANCIAL ASSISTANCE**

(Rs. in lakhs)

	1990-1991		1991-1992	
	Amount Sanctioned	Amount released	Amount Sanctioned	Amount released
1. Andhra Pradesh	73.47	37.50	88.36	46.86
2. Arunachal Pradesh	7.35	5.50	24.00	1.00